

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.93/ 2017	-	For compliance of Office Objections.	241/ 242/ 244	Asheesh Choudhary & Another Vs SDU Travels Pvt. Ltd. & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAHUL JAIN 9212605999	RESPONDENT NO. 1 & 2.	
2.	SURESH WADHWA 9810290022	" "	

Counsel for petitioner is present. He has filed a memo along with annexure stating that notices to R-1 to R-4 are served. M/s. Rahul Jain & Co. has filed appearance for R-1 and 2. Shri Rahul Jain, FCS, is present in present. He undertakes to appear for R-3 and 4 also. Fresh notice to R-5.

Meanwhile, objections for R-1 to 4, if any, along with appearance for R-3 and 4.

List it on 27.11.2017..

  
MEMBER (J)

  
MEMBER (T)